

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/409/ (IB)/2017  
NAME OF THE PETITIONER(S) : SRIPATHI RAO  
NAME OF THE RESPONDENT(S) : IGEN POWER SYSTEM PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

**ORDER**

Matter is called. No representation on behalf of the Petitioner. It appears that the Petitioner is not interested to pursue the matter. Therefore, the petition is **dismissed in default.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)